

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 256 of 2014 & IA No. 422 of 2014**  
**Appeal No. 22 of 2015 & IA No. 20 of 2015**  
**Appeal No. 08 of 2015 & IA No. 10 of 2015**  
**Appeal No. 09 of 2015 & IA No. 11 of 2015**  
**Appeal No. 15 of 2015 & IA No. 17 of 2015**

**Dated: 02 November, 2015**

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member

**Appeal No. 256 of 2014 & IA No. 422 of 2014**

**In the matter of:-**

M/s. Patikari Power Pvt. Ltd. ....Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Ors.  
.... Respondent(s)

Counsel for the Appellant (s) : Mr. Tarun Johri  
Counsel for the Respondent (s) : Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Ms. Akshi Seem  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R-1

**Appeal No. 22 of 2015 & IA No. 20 of 2015**

**In the matter of:-**

M/s Dharamshala Hydro Power Ltd. .... Appellant(s)  
Versus  
Himachal Pradesh Electricity Regulatory Commission & Ors.  
.... Respondent(s)

Counsel for the Appellant (s) : Ms. Nimish Gupta  
Counsel for the Respondent (s) : Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Ms. Akshi Seem

Mr. Pradeep Misra &  
Mr. Shashank Pandit for R1

**Appeal No. 08 of 2015 & IA No. 10 of 2015**

**In the matter of:-**

M/s. Ascent Hydro Projects Ltd. .... Appellant(s)  
Versus  
Himachal Pradesh State Electricity Board Ltd. & Ors.  
.... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Ms. Akshi Seem  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R-4

**Appeal No. 09 of 2015 & IA No. 11 of 2015**

**In the matter of:-**

M/s.Ginni Global Pvt. Ltd. .... Appellant(s)  
Versus  
Himachal Pradesh State Electricity Board Ltd. & Ors.  
.... Respondent(s)

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Ms. Akshi Seem  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R-4

**Appeal No. 15 of 2015 & IA No. 17 of 2015**

**In the matter of:-**

M/s Harison Hydel Construction Co. Pvt. Ltd. ....Appellant(s)

**Versus**  
**Himachal Pradesh State Electricity Board Ltd. & Ors.**  
**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay &  
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Ms. Akshi Seem  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R-4

**ORDER**

Reply/counter affidavit on behalf of Himachal Pradesh Pollution Control Board, as per its learned counsel is ready and the same will be filed today itself. Copy of the same be supplied to the learned counsel for the parties. Rejoinder, if any, may be filed by the appellant within two weeks from today.

Reply filed by the parties may also be taken on record.

Post this batch of Appeals for hearing on **22<sup>nd</sup> December, 2015.**

**(T. Munikrishnaiah)**  
**Technical Member**  
*rkt/hcj*

**(Justice Surendra Kumar)**  
**Judicial Member**